

F.No.01/01/2018-CL-V
GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS

5th Floor, 'A' Wing Shastri Bhawan,
Dr. R.P. Road, New Delhi
Dated: the 29th July, 2019

To,
All Regional Directors,
All Registrars of Companies,
All Stakeholders.


Subject: Relaxation of additional fees and extension of last date of filing of Form BEN-2 under the Companies Act, 2013- regarding.

Sir,

The Ministry of Corporate Affairs has received several representations regarding extension of the last date for filing of e-Form No.BEN-2 without additional fees on account of Companies (Significant Beneficial Owners) Second Amendment Rules, 2019 notified vide G.S.R. No. 446 (E) dated 01.07.2019. The matter has been examined and it is hereby informed that the time limit for filing e-form No.BEN-2 is extended upto 30.09.2019 without payment of additional fee and thereafter fee and additional fee shall be payable.

2. This issues with approval of the competent authority.

Yours faithfully


(Chandan Kumar)
Deputy Director (Policy)

Copy to:-

1. E-Governance Section and web contents Officer to place this circular on the Ministry website.
2. Guard File.